	Statement II					
State	Ru Ba Wh Ioca hav	giona ural nks	be covered			
Andhra Pra	desh	1	1. Srikakulam			
	ers jê		 Visakhapat- пат 			
Bihar 1		2 	 Nawada Aurangabad Gaya Purenea Saharsa 			
Madhya Pra	idesh	1	Raipur Bilaspur			
Karnataka	• • • •	2 	Mysore 1. Belgaum 2. Dharwar			
Orissa .	•	2	Cuttack Koraput			
Uttar Prades	sh	4	Sitapur Ballia			
e e	, ης J. C.	;	Sultanpur Unnao			
Rajasthan -		2	 Sikar Jhunjhunu Pali Sirohi Jalore 			
Kerala 👢	e toj i		Cannanore 1. Mallappuram 2. Kozhikode			
Maharashtra		1 i	Nanded Parbhani Bhir Osmanabad			
West Bengai		1	Birbhum			
	1:	8	<u>.</u>			

Cotton Import

51. SHRI MULKA GOVINDA REDDY :

> SHRIMATI LAKSHMI.KUMARI CHUNDAWAT : SHRI

MAHENDRA BAHADUR SINGH: SHRI SAWAISINGH SISODIA: Will the Minister of COMMERCE be pleased to state:

- (a) the quantity of cotton that has so far been imported during the current year, the name of the country from which and the price at which it has been imported;
- (b) what is the anticipated shortage of cotton during the current year; and
- (c) what are the plans for importing cotton during the remaining period of the current year and what is the name of the country from which it is to be imported?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH) :

(a) The quantity of cotton actually imported so far during the current cotton season, the name of the country and the price at which imported, is as under:

Country		No. of Bales.		Price per Candy in Rs.		
Sudan			37,000	5200	to	6700
Egypt			9,746	8000	to	9800
			46,746			

(b) and (c): Since complete figures of arrivals of cotton of the current cotton seasons are not available, it is not possible to accurately anticipate the extent of shortfall between demand and availability of domestic cotton. In any case, there is an immediate programme for the import of 2 lakh bales of cotton and, on the basis of the total availability, no shortage of cotton can be apprehended. Since bulk of the import is to be on global basis, it is not possible at this stage to indicate the names of the countries from which imports take, place.

Unearthing of black money

- 52. SHRI JANARDHANA REDDY: Will the Minister of REVENUE AND BANKING be pleased to state:
- (a) what is the amount of black money unearthed durig the last six months; and
- (b) what fresh steps Government propose to take in this regard?

THE MINISTER OF REVENUE AND BANKING (SHRI PRANAB MU-KHERJEE): (a) and (b) Search and seizure operations conducted by the Income

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tax Department during the six month period ending 30th June, 1976 have resulted in the seizure of assets of the value of over Rs. 6-7 crores

The process of unearthing black money is a continuing one. Necessary steps, as may be called for in this regard, are taken by the Government from time to time. The Taxation Laws (Amendment) Act, 1975 has introduced amendments in the statute aimed at devising measures for unearthing black money and preventing its proliferation, combating tax evasion etc. The tempo of search and seizure operations conducted by Income-tax authorities has also be stepped up.

profit/loss to Air India through Jumbos

- 53. SHRI SHRIKANT VERMA Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:
- (a) whether it is a fact that the Air India has decided to buy a new Jumbo Jet aircraft:
- (b) if so, what is the price of the aircraft; and
- (c) what is the profit/loss to the Air India due to the operation of Jumbo services during the last six months?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI RAJ BAHADUR): (a) A proposal for purchase of 6th Boeing-747 aircraft is being sum-mitted by Air-India for the consideration oi their Board of Directors.

- (b) Estimated cost of aricraft including spare engine, initial spares, ramp and work shop equipment and customs duty, freight and insurance etc. is Rs. 43 -20 crores.
- (c) The requisite information is being collected and will be laid on the table of the Sabha.

Committee to Enquire into Tourist Facilities

- 54. SHRI SHRIKANT VERMA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:
- (a) whether there is any proposal, under Govenemnt's consideratin to appoint a committee of experts to scrutinise facilities for tourists avilable in 5—567RSS/76

various hotels and guest houses in the metropolitan cities in the country; and

(b) if so, what will be the compositon of the committee?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI SURENDRA PAL SINGH): (a) and (b) The Department of Tourism approves hotels from the point of view of their suitability for foreign tourists. The hotels so approved havJ to abide by the prescribed regulatory conditions which among other things, enjoin on them that they should at all times adhere to the high standards of maintenance and services. The compliance of this requirement is watched by the Department through periodic reports and inspections.

Raids conducted to unearth concealed income

55. SHRI SANAT KUMAR RAHA : SHRI JAGJIT SINGH ANAND :

Will the Minister of REVENUE AND BANKING b; pleased to state:

- (a) the number of premises raided in Bombay, Calcutta, Delhi and Ludhiana so far during 1976 to unearth concealed income:
- (b) the particulars of the itmes seized and the value thereof;
- (c) the number of bank lockers searched and the amount of money and valuables seized; and
- (d) the number of persons arrested in this connection and the action being taken against them?

THE MINISTER OF REVENUE AND BANKING (SHRI **PRANAB** MUKHERJEE): (a) to (c) Complete information in respect of search and seizure operations conducted by the Income-tax authorities is presently available for the period 1-1-1976 to 30-6-1976. The number of such operations conducted in the charges of the Commissioners of Income-tax (including Central Cha ges) Bombay, West Bengal and Delhi and at Ludhiana, which falls in the jurisdiction of Commissioner of Income-tax, Patiala-I and the nature and value of assets seized as a result thereof is as under: